

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:263
ANSWERED ON:21.11.2000
INFILTRATION BY CHINA
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether China has infiltrated into Indian territory;
- (b) if so, whether the Government have taken up the matter with China; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)to(c): The resolution of the boundary question between India and China is outstanding. The two sides also have differences in perception of the Line of Actual Control (LAC) in the India - China border areas. Perceived violations of the LAC are regularly taken up with China both through diplomatic channels and at the Border Personnel Meetings/Flag Meetings.

India and China are seeking a fair, reasonable and mutually acceptable settlement of the boundary question through dialogue. A Joint Working Group has been established since 1989 to discuss the boundary question. Both sides have also signed an Agreement on Maintenance of Peace and Tranquillity along the Line of Actual Control in the India - China Border areas (September, 1993) and an Agreement on confidence Building Measures in the Military Field along the Line of Actual Control in the India - China Border Areas (November, 1996), that provide an institutional framework for the maintenance of peace and tranquillity in the India - China border areas.

Government remain vigilant and take all necessary and appropriate measures to safeguard the sovereignty, territorial integrity and security of India.